

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 7158/2016

SHRI SAMAR SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 02-08-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. P. S. Sudheer, AOR
Ms. Shruti Jose, Adv.
Mr. Rishi Maheshwari, Adv.
Ms. Annee Mathew, Adv.

For Respondent(s)

Mr. Akshat Kumar, AOR

Ms. Swarupma Chaturvedi, Adv.
Mr. Upendra Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

All the respondents have already filed the counter affidavit.

Service is complete. Ld. Counsel for the parties have failed to file the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

RAJESH KUMAR GOEL
Registrar